

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH
NEW DELHI.

(21)

O.A.No.1931/94

New Delhi: this the 6th day of November, 1996.

HON'BLE MR.S.R.ADIGE MEMBER (A).

HON'BLE DR.A.VEDAVALLI MEMBER (J)

Shri Akhlesh Kumar Gaur,
S/o Shri Chanderpal Sharma,
R/o 58, Pkt 5-B, Sector 18,
Rohini,
Delhi

.....Applicant.

(By Advocate: Shri B.S.Charya) .

Versus

1. Govt. of NCT of Delhi,
5, Alipur Road, Delhi
through its Secretary)

2. The Assistant Engineer,
KEIS Division,
Irrigation & Flood Deptt.
Delhi Administration,
ISBT, Kashmere Gate,
Delhi

.....Respondents.

(By Advocate: Shri Vijay Pandita) .

ORDER (ORAL)

BY HON'BLE MR.S.R.ADIGE MEMBER (A).

Heard.

2. Admittedly, the applicant was disengaged after 15.6.94 and from the statement furnished by the applicant vide affidavit dated 16.7.96, five vacancies of Work Assistant appear to be available in Sub-Division Office No.IV and one vacancy in MID Office I under the respondents?

3. Under the circumstance, we dispose of this OA with a direction that when the respondents consider filling up these vacancies, the claims of the applicant should also be considered, strictly in accordance with rules and instructions

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(22)

on the subject, in preference to outsiders and
those with overall lesser length of past service?

4. This OA stands disposed of accordingly.
No costs.

A.Vedavalli

(DR.A.VEDAVALLI)
MEMBER (J)

S.R.Adige
(S.R.ADIGE)
MEMBER (A).

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